

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 2795-2797/2017

CHANDRA GUPTA KUMAR AND ORS. ETC. ETC.

Appellant(s)

VERSUS

STATE OF BIHAR AND ORS. ETC. ETC.

Respondent(s)

(with appln. (s) for permission to place addl. documents on record and permission to file lengthy list of dates and vacation of ex-parte stay and intervention and impleadment and impleadment as petitioner and impleadment as party respondent and interim relief and office report)

WITH

C.A. No. 2798-2800/2017

(With appln(s) for application for Transposition and Interim Relief and Office Report)

C.A. No. 2801-2803/2017 (With Office Report)

C.A. No. 2804/2017 (With Office Report)

CONMT.PET.(C) No. 367-369/2016 In SLP(C) No. 22304-22306/2015 (With Office Report)

C.A. No. 2805/2017 (With Office Report)

C.A. No. 2806-2810/2017 (With Office Report)

C.A. No. 2811/2017 (With Office Report)

Date : 02/03/2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH

HON'BLE MRS. JUSTICE R. BANUMATHI

For the parties

Mr. Anurag Pandey,AOR

Ms. Pragya Baghel,AOR

Mr. Dhruv Kumar,Adv.

Mr. Kiran Kumar Jaipurian,AOR

Mr. Amit Pawan,AOR

Mr. Anil Kumar Mishra,AOR

Mr. Arun K. Sinha,AOR  
Mr. Bipin Bihari Singh,AOR  
Mr. Chandra Prakash,AOR  
Mr. Dushyant Parashar,AOR  
Mr. Gopal Jha,AOR  
Mr. Shivam Singh,AOR (Mentioned by)  
For Mr. Gopal Singh,AOR  
Mr. Gyan Prakash Srivastava,AOR  
Mr. Himanshu Munshi,AOR  
Mr. Kaushik Poddar,AOR  
Mr. Lakshmi Raman Singh,AOR  
Mr. Subhro Sanyal,AOR  
Ms. Manju Jetley,AOR  
Ms. Namita Choudhary,AOR  
Ms. Reena Pandey,AOR  
Ms. Udita Singh,AOR

UPON hearing the counsel the Court made the following  
O R D E R

To retain its position.

(NARENDRA PRASAD)  
COURT MASTER

(RENU DIWAN)  
ASSISTANT REGISTRAR